

COURT-II
BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

Appeal No. 151 of 2013 & IA-220 of 2013

Dated : 22nd May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Apoorve Karol
Mr. Chirag Kher

Counsel for the Respondent(s) : Mr. Dhananjay Baijal
for Mr. Nikhil Nayyar for R-1

Mr. Amit Kapur
Mr. Apoorva Misra
Mr. Abhishek Munot
Mr. Kunal Kaul for R-2

ORDER

It has been pointed out that Appeal No. 115/2014, on the similar issue, is pending before Court-I and is listed on 4.7.2014. Accordingly, Registry is directed to place the matter before the Hon'ble Chairperson to tag this matter along with Appeal No. 115/2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member